

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.6356
ANSWERED ON 02.04.2026**

EMPLOYEES WORKING IN NHPC

6356. SHRI ABDUL RASHID SHEIKH:

**Will the Minister of POWER
be pleased to state:**

- (a) the total number of employees working in National Hydroelectric Power Corporation (NHPC) Limited in the country as on date;**
- (b) the total number of contractual (seasonal/casual) workers working in various projects of NHPC Limited in UT of Jammu and Kashmir as on date; and**
- (c) the measures taken to regularise their emoluments and provide them better incentives?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) : The total number of regular employees working in NHPC Limited as on 1st March 2026, is 4,590.

(b) & (c): The contract workers are engaged by various contractors against the contracts awarded by NHPC Limited and its Joint Ventures (JVs) for execution of project related works. As on date, around 13,800 workers have been engaged by various contractors at various project locations of NHPC and its JVs in the Union Territory of Jammu & Kashmir.

NHPC Limited stipulates, through contractual provisions, that the wages paid to workers engaged by/through contractors, are higher than the minimum wages notified by the appropriate authority. The wage structure includes statutory and welfare benefits such as EPF, ESI, bonus and gratuity. The wage structure also covers social security schemes such as Pradhan Mantri Suraksha Bima Yojana (PMSBY) and Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), as well as Mediclaim benefits. In addition, the contract workers are entitled to leave with wages, national holidays and provisions for conveyance, uniforms, and liveries.
